

**SHRI SAMAR MUKHERJEE :**  
That is why, this rally....

(Interruptions)

**Mr. SPEAKAR :** No. You carry on with the rally.

(Interruptions)

**SHRI INDRAJIT GUPTA :**  
I request the Minister to make a statement.

**Mr. SPEAKAR :** He is sitting there.

(Interruptions)

**Mr. SPEAKAR :** You carry on with the rally.

आपका जो प्रोग्राम है वह मैंने एक्सेट कर लिया है ।

12.03 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS ETC. OF CALCUTTA PORT TRUST, REVIEW ON AND ANNUAL REPORT OF MOGUL LINE LTD., BOMBAY, FOR 1979-80, AND NOTIFICATION UNDER DOCK WORKERS (REGULATION OF EMPLOYMENT) ACT, 19

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : Sir, on behalf of Shri Veerendra Patil, I beg to lay on the Table :—

(1) A copy of the Annual Accounts (Hindi and English versions) of the Calcutta Port Trust for the year 1979-80 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

[Placed in Library See No. LT-2195/81]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1979-80.

(ii) Annual Report of the Line Limited, Bombay, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-2196/81]

(3) A copy of the Bombay Food-grain Handling Workers (Regulation of Employment) Amendment Scheme, 1981 (Hindi and English versions) published in Notification No. S. O. 543 in Gazette of India dated the 14th February, 1981, under section 8A of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library See No. LT-2197/81.]

ANNUAL REPORT OF POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH, FOR 1979-80.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1979-80, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library See No. LT-2198/81].

NOTIFICATION UNDER DRUGS AND COSMETICS ACT, 1940.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI